

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1881**  
(TO BE ANSWERED ON 22.12.2022)

**IMPLEMENTATION OF 2ND ARC REPORT, 2006**

**1881 SHRI S NIRANJAN REDDY:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government intends to establish the four regional offices of the CIC as suggested by the 2nd Administrative Reforms Commission(ARC) Report of 2006, if so, the details thereof;
- (b) whether Government has established a National Coordination Committee or plans to establish it under the Chairpersonship of the Chief Information Commissioner as suggested by the Reforms Commissions, if so, the details thereof; and
- (c) whether Government is considering repealing the Official Secrets Act as recommended by the Commission, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): There is no such proposal.

(c): No Sir.

\*\*\*\*\*